

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

O.A. No. 03 of 2021

IN THE MATTER OF:

Tribunal on its own motion – SUO MOTU
Based on the News items in The Hindu
Newspaper, edition dated 06.12.2020,
"Lake encroachment in full swing at
Mazid Banda'.

And

Union of India and Ors.

... Respondents

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Date: 25.11.2024



Counsel for Respondent No. 4

**DETAILED REPORT ON RESTORATION OF NATURAL STREAM
SITUATED AT MASID BANDA, KONDAPUR VILLAGE,
SERILINGAMPALLY (M), RANGA REDDY DISTRICT.**

Sub: - Hon'ble NGT orders in O.A. No. 03/2021 - Mazid Banda Lake, Kondapur (V), Serilingampally (M), R.R. District – Detailed report on restoration of surplus course nala submitted - Reg.

Ref: Hon'ble NGT, South Zone, Chennai Orders Dt. 15.07.2024 in OA No. 03 of 2021.

* * * * *


It is humbly submitted that I Sri A.Narayana, Executive Engineer, North Tanks Division, looking after the lakes in GHMC jurisdiction and filling this report on behalf of respondent No. 4. It is humbly submitted that the Hon'ble NGT passed orders on Dt. 15.07.2024 by directing the respondents to furnish the nala alignment plan, estimate and time frame for constructing and restoring the original nala at subject lands. Accordingly, a report was filed on 05.08.2024 by the respondent No.4 duly conducted the field survey for the entire length of the nala. Further it was submitted that the length of the nala obstructed with dumping of boulders/ debris at Masidbanda in between KudiKunta to Gopicheruvu were identified and also being taken steps for removal of dumped materials in the alignment of the natural surplus course of nala.

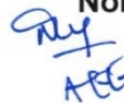
Further it is to submitted that to restore the obstructed length of the nala (700m) in between KudiKunta to Gopicheruvu at Masidbanda village for smooth function of flood discharge by way of channelizing with permanent RCC box drain to a size of 3.0m x 2.0m section upto to the existing nala at Masidbanda road. The Standing Committee, GHMC unanimously accorded administrative sanction for the estimated amount of Rs.3.96 Crores for the work of "Construction of storm water RCC Box drain for kudikunta surplus nalan situated at Masid Banda(V), Serilingampally(M), Ranga Reddy District"vide Resolution No. 60, Dt: 12.09.2024. Further the Standing Committee, GHMC accorded permission for calling short tenders and also desired the Commissioner, GHMC to initiate necessary further action in the matte pending approval by the Corporation to avoid delay. The Copies of Standing Committee, GHMC resolution along with preamble note is submitted for kind perusal of Tribunal.

Further it is submitted that the tendering process for the above subject work is initiated to take-up the construction of RCC box drain at the obstructed portion of the nala by removing all the dumped materials as per the directions of the Hon'ble NGT. Further the work will be grounded as per the alignment and will be completed approximately in 4 months time. As such once the channelization of storm water drain is completed, the flood and rain water will be disposed safely without out inundation at subject lands and also meet the ecological requirements to preserve the downstream waterbody Gopi Cheruvu.

In view of the above said facts and circumstances as per the records and on ground conditions, the proposed reinforcement & channeling by way of construction of storm water RCC box drain of the obstructed nala portion (700.0m length) as part of its restoration plan and administrative sanction details accorded by the Standing Committee, GHMC is submitted herewith for kind perusal.

It is therefore prayed that the suitable orders may be passed for implementation of the restoration proposals of natural stream in the subject lands as per the administrative sanction.


Executive Engineer
North Tanks Division, Hyd


AEE

Office of the Secretary
GHMC



RESOLUTION OF THE STANDING COMMITTEE, GHMC

Item No. 09 of Agenda No. 05

Preamble submitted by the Commissioner, GHMC – AC (Lakes) – Construction of Storm Water RCC Box Drain for Kudi Kunta Surplus Nala situated at Masjid Banda (V), Serilingampally (M), R.R District - Estimated cost is evaluated to Rs. 3.96 Crores - Permission to calling for short tenders on par with the tender process – Recommended to the Corporation (GHMC) - Administrative sanction – Approval – Requested.

RESOLUTION NO.60

DATED: 12.09.2024

The Standing Committee unanimously accorded approval and recommended to the Corporation with a request to accord administrative sanction for the estimated amount of Rs.3.96 Crores for the work of "Construction of storm water RCC Box Drain for Kudi Kunta surplus Nala situated at Masid Banda (V), Serilingampally (M), R R District

Further, the Standing Committee accorded permission for calling short tender and also desired the Commissioner, GHMC to initiate necessary further action in the matter pending approval by the Corporation to avoid delay.

Sd/-
Ex-Officio Chairperson
Standing Committee, GHMC

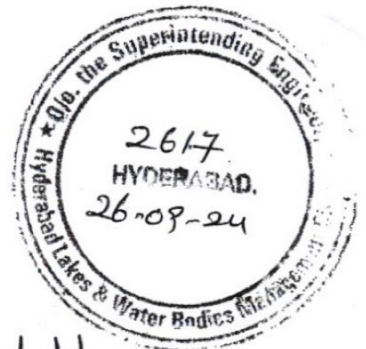
Access
26/9
Agg. Nagaraj
for taking NIA
30/09/2024

60/SC/MS/GHMC
20/09/24

//Attested//

SECRETARY (FAC),
GHMC

[Signature]
20/9



TAV
[Signature]
21/9

[Signature]
21/9

To
The Addl. Commissioner (Lakes), GHMC.

End No. 1359 / C.E. (Lakes) / GHMC / DCE (H&L) / TAV / K.L. / 20/09/24

The current is herewith forwarded to SE (H&WBMC)

with a request for taking further necessary action.

JO
The SE (H&WBMC)

INWARD
C.E. (HA) G.H.M.C.
No. 1359
Date 21/9/24

[Signature]
DCE (H&L),
GHMC
25/9/24



Endt: no/SELHL&WBMC/TLAEE/standing committee Resolution/CHMC/ 2001/2002 dt: 26/9/2002

Copy forwarded to EE/NTD for information and taking further necessary action.

for SELHL&WBMC
G/S

HD
D/S
27/9/2002

Endt: NO DB/ND/3627 dt: 30/09/2004
copy along with enclosures communicated to the
DYBE III for information & submit detailed report ^{& technical funding estimate}

for EE
NTD

Preamble Submitted to Corporation through Standing Committee, GHMC

Sir,

Sub:- GHMC – Lakes – Estimate for the work of “Construction of storm water RCC Box Drain for Kudi Kunta surplus Nala situated at Masid Banda(V), Serilingampally (M), Ranga Reddy District”– Submission for according Administrative sanction – Request – Reg.

Ref:- E-office File No.ENG PWB/TNK/NW/0020/2024/EE NTD Dt:18.08.2024.

1. It is to submit that the Hon'ble NGT passed orders on Dt. 15.07.2024 by directing the respondents to furnish the nala alignment plan, estimate and time frame for constructing and restoring the original nala at subject lands in OA No. 3/2021 in respect of Mazid Band Tank.
2. In this regard, it is to submit that the surplus course nala is originating at outlet of upstream tank Kudi kunta and passing through the colonies of Kondapur, Masidbanda & Lingampally villages and finally joins into downstream tank Gopi cheruvu. As per the Survey of India (SOI) topo sheet the above surplus course nala / stream is passing through the subject lands of Hon'ble NGT in OA No. 3 of 2021 at Masidbanda village.
3. Further it is to submit that a survey was conducted along with the field staff all along the nala alignment from Kudi Kunta to Gopi cheruvu. As per the said survey, it is observed that the above nala is travelling to a length of 2100 meters which carries both surplus discharge of Kudi kunta and rain fed water from the catchment. Further it is to submit that most of the above nala was channelized with RCC / CRS box drains and also functioning smoothly except the subject lands in Sy. Nos. 119 to 156 of Masidbanda village which is obstructed on account of roads and housing which changed the contours and the original Kacha nala formed naturally is no longer able to drain the surplus discharge of upstream tank Kudi Kunta. The photographs of existing nala are enclosed herewith for kind perusal. Therefore, it is essential to restore the nala by removing all the dumped debris in the nala alignment as per SOI topo sheet mentioned in sketch plan and also permanently channelize the nala with RCC box drain to a size of 3.0m x 2.0m section for smooth discharge of surplus / flood water without any obstructions.

S. S. S. (SC)
As. PWB
1. 11/8
9/15

4. Further it is to submit that as per the directions of the Hon'ble NGT, a plan is prepared duly showing the existing nala alignment from Kudi Kunta to Gopi cheruvu and also showing the obstructed length of nala portion at subject lands of Masid Banda village here marked in red colour which needs to be restore and channelize with permanent RCC box drain to a size of 3.0m x 2.0m section upto to the existing nala at Masidbanda road for smooth function of flood discharge duly maintain the 2.0m wide buffer zones on either side as per G.O.Ms.No.168 of MA&UD Dt.07.04.2012. Further it is to submit that once the channelization of storm water drain is completed, the flood and rain water will be disposed safely without out inundation at subject lands and also meet the ecological requirements to preserve the downstream water body Gopi Cheruvu. Further the Hon'ble NGT have passed the orders on 07.08.2024 directing the respondents to submit the administrative sanction details for taking up the above said storm water drain and report compliance on or before 16.08.2024.
5. Accordingly, an estimate is prepared for restoration of original nala as per the present contours and for construction of RCC box drain at obstructed portion of Masidbanda village with the following provisions.

- Earth work in excavation in all kinds of soils
- Providing and laying insitu vibrated M-15 using 20mm down size
- Providing and laying insitu vibrated M-20
- Providing, fabricating and placing in position reinforcement steel

Other Provisions:-

- a. GST @ 18%
 - b. Quality Control charges @ 0.65%
 - c. NAC @ 0.10%
 - d. Labour Cess of 1%
 - e. Seigniorage Charges and 32% of SMET & DMF @ 32% on Seigniorage charges and Permit Fee.
 - f. L.S.Provision for unforeseen item.
6. With all the above provisions the estimate for the work of **“Construction of storm water RCC Box Drain for Kudi Kunta surplus Nala situated at Masid Banda(V), Serilingampally (M), Ranga Reddy District”** works out to an amount of **Rs.3.96 Crores**. The estimate is herewith submitted for favour of according administrative sanction.

7 B. Submitted for approval on Para No. ⁶ please. Since the amount of estimate is ^{Accepted} ~~Rs.3.96 Crores~~ ^{to Corporation by right} proposal is submitted for Administrative sanction of Standing Committee, GHMC. Further, permission may kindly be accorded for calling short tender on par with the tender process.

Accepted
EE/NTD SE/HL&WBMC
24/8/24

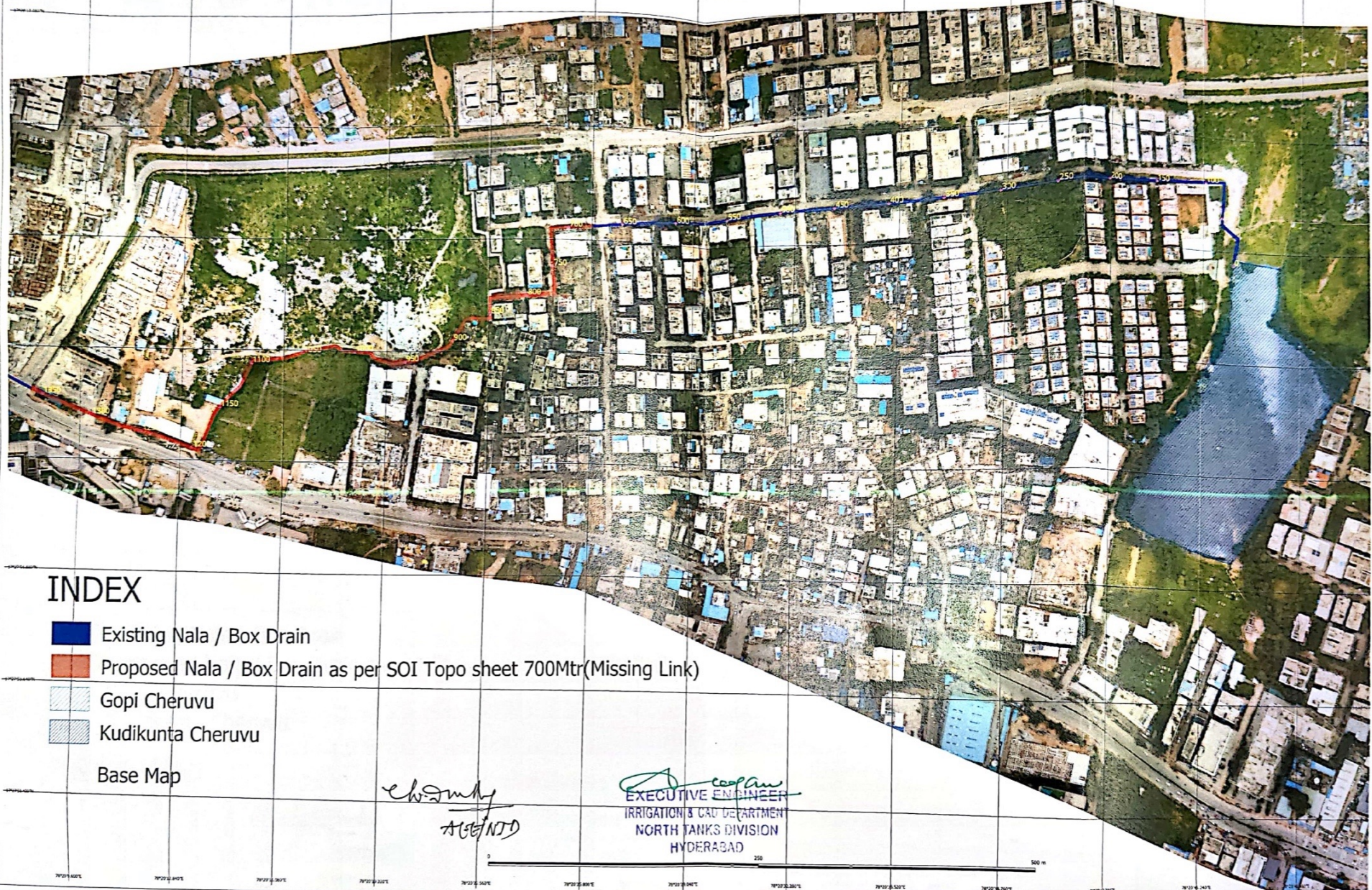
De
27/8
CE (Housing & Lakes), GHMC

Sh
27/8/24
Additional Commissioner, Lakes, GHMC

Amaldeep
5/9
Commissioner, GHMC

57/SC/GHMC
06/09/2024

LOCATION SKECTH SHOWING THE ALIGNMENT OF THE NALA FROM KUDIKUNTA TO SUBJECTED LAND AT MAZID BANDA(V), SERILINGAMPALLI(M), RANGAREDDY(D).



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- Existing Nala / Box Drain
- Proposed Nala / Box Drain as per SOI Topo sheet 700Mtr(Missing Link)
- Gopi Cheruvu
- Kudikunta Cheruvu
- Base Map

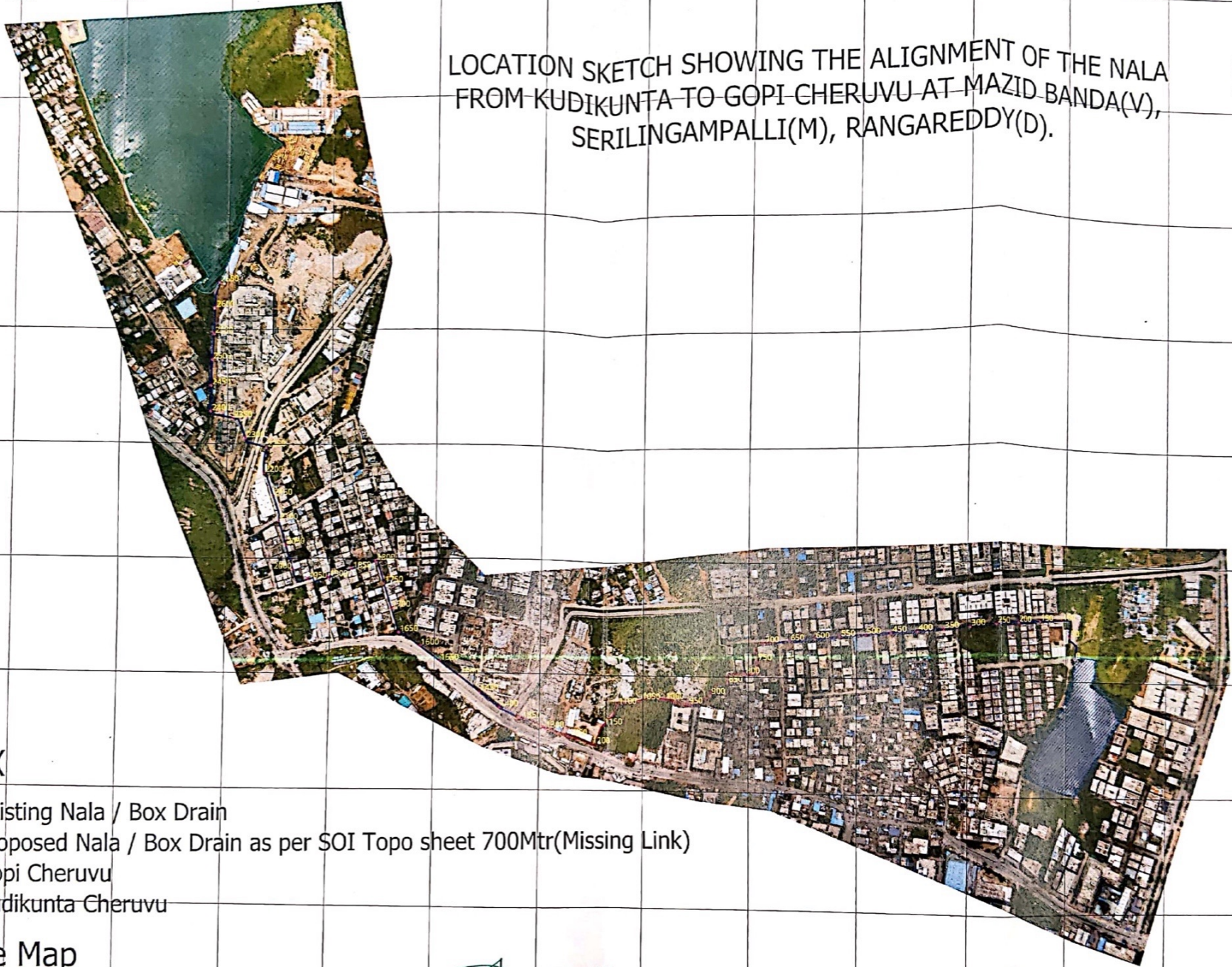
Chandru
A/CE/ND

caplan
EXECUTIVE ENGINEER
IRRIGATION & CAD DEPARTMENT
NORTH TANKS DIVISION
HYDERABAD





LOCATION SKETCH SHOWING THE ALIGNMENT OF THE NALA FROM KUDIKUNTA TO GOPI-CHERUVU AT MAZID BANDA(V), SERILINGAMPALLI(M), RANGAREDDY(D).



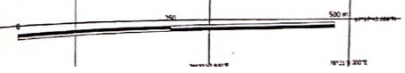
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Base Map

Chowdhury
AGENT

[Signature]
EXECUTIVE ENGINEER
IRRIGATION & C&D DEPARTMENT
NORTH TANKS DIVISION
HYDERABAD



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D.Sreenivasan

Counsel for Respondent No. 4